

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA  
UNSTARRED QUESTION NO. 1143  
TO BE ANSWERED ON 27.07.2022

**Violations of UGC norms in appointments**

**1143 SMT. JEBI MATHER HISHAM:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether any appointment has been done in the Universities of Kerala violating the University Grant Commission (UGC) norms;
- (b) if so, the details thereof; and
- (c) whether the UGC grants to such Universities would be suspended?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(Dr. SUBHAS SARKAR)**

(a) to (c): A Central University namely Central University of Kerala, Kasaragod established in Kerala comes under the purview of this Ministry. University Grants Commission (UGC) has informed that no appointment has been done in the Central University of Kerala violating the UGC norms.

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